- (c) the number of additional jobs planned to be created through execution of the schemes in each State during 1969-70 and 1970-71; and
- (d) the number and nature of jobs actually created?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) Yes, Sir.

- (b) to (d). The progress under the various schemes is as under :--
 - (i) Small Farmers' Development Agencies and Marginal Farmers and Agricultural Labourers Agencies Schemes:

45 out of the 46 SFDA projects and 34 out of the 41 MFAL projects have so far been approved. A sum of Rs. 3.00 crores was released for SFDAs and Rs. 1.00 crore for MFAL agencies during the year 1970-71. Under each MFAL project, an amount not exceeding Rs. 20 lakhs is provided for wage employment to agricultural labourers and small farmers during the off season.

(ii) Dry Farming:

9 projects, one each in the State of Pradesh, Gujarat, Haryana, Andhra Madhya Pradesh, Maharashtra, Mysore. Rajasthan, Tamil Nadu and Uttar sanctioned under Pradesh were dry farming programme during the year 1970-71. Not much progress, could, however, be achieved due to late issue of sanctions by the State Governments and delayed recruitment of staff and their training. The employment potential of permanent works like soil conservation, land development and water harvesting, envisaged under the Dry Farming Programme, is estimated to be about 15,000 man years for every one crore expenditure on these works which can be carried out in open season of six months in a year. In addition employment would be created for technical and supervisory personnel.

(iii) Rural Works Programme:

Under the Rural Works Programme initiated during 1970-71, the programme for

the first year has been sanctioned in 45 out of the 54 selected Districts. The details of the physical and financial progress made have not been received from the States. The amount approved and the anticipated expenditure reported by the States is indicated below:—

(Rs. in lakhs)

State	Total out- lays sanc- tioned	Antici- pated expen- diture
Andhra Pradesh	284.64	194.82
Bihar	5.00	5.00
Gujarat	329.93	250 98
Madhya Pradesh	20,67	5.17
Maharashtra	132.26	94.06
Mysore	180.80	137.19
Orissa	34.00	19.00
Rajasthan	221.66	55.00
Tamil Nadu	107,00	107.00
Uttar Pradesh	35.00	27.7 7
West Bengal	34 22	8,55

राजस्थान में भूमि विकास बंकों द्वारा विष् गए ऋण

24()8. श्री भूलचन्द आरगा: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) राजस्थान में भूमि विकास बैकों द्वारा पिछले तीन बर्षों के दौरान दिए गए ऋगों की कुल राशि कितनी है और वे ऋण किन विकास कार्यों के लिये दिए गए: और
- (स) उक्त बैकों द्वारा राजस्थान में कुल कितने लोगों को ऋष दिए गए हैं ?

कृषि मंत्रालय में उप-मंत्री (की जगन्नाथ पहाड़िया) : (क) ग्रीर (ख). राजस्थान में भूमि विकास बैंकों ने पिछले तीन वर्षों में जो दीर्घकानीन ऋए। दिए भीर जितने सदस्यों तथा जिन कार्यों के लिए वे दिए, उनका ब्यौरा नीचे दिया जाता है:--

(लाख र. में)

सहकारी वर्ष	जितने सदस्यों को ऋगा दिए गए	व्यक्तियों को दिए गए ऋगों की राशि
1967-68	4, 232	148.87
1968-69	6, 608	226.86
1969-70	अप्राप्य	345.19
(भ्रनंतिम)		

राजस्थान में भूमि विकास बैकों ने मुख्य रूप से निम्नलिखित प्रयोजनों के लिए और निम्न सीमा तक दीर्घकालीन विकास वित्त दिया :

योजन		सहकारी वर्ष	वर्ष
	1967-68	1968-69	1969-70 (अनंतिम)
. भूमि सुधार	15 प्रतिशत	6 प्रतिशत	3 प्रतिशत
. कुएं खोदना तथा उनकी मरम्मत			
करना	43 प्रतिशत	46 प्रतिशत	50 प्रतिशत
. फार्म उपकरण			
ऋय करना	40 प्रतिशत	48 प्रतिशत	43 प्रतिशत
. ग्रम्य प्रयोजन	2 प्रतिशत	***	4 प्रतिशत